



Albania gives citizenship to coach Sylvinho, who helped team qualify for Euro 2024
second time the country has qualified. Prime Minister Edi Rama invited President Bajram Begaj and Sylvinho to the podium of the Best of 2023 gala for the ceremony. "Today, together and due to the president, we declare you an Albanian citizen," Rama said.

Shahid stars for Oxford High School

FPJ NEWS SERVICE / Mumbai

Shahid Khan displayed his prowess with the bat, contributing a remarkable 143 runs to Oxford Public School's commanding total of 374 against St. Xavier High School Airoli in the MSSA Giles Shield cricket tournament at Elphinstone Azad Maidan this Tuesday. His century, crafted from 100 balls, featured 24 boundary hits.

Brief scores:
Oxford Public School: 374-4 (Shahid Khan 143, Saif Ali 67, Arhaan Patel 66* Arham Jain 38) bt St. Xavier High School Airoli 43 in 19.1 over) 331 runs; IES New English School Bandra: 188-7 (Harsh Kadam 84*, Aarav Gupta 32, Shreyash Khilare 31; Ankit Mhatre 4-27) bt Matunga Premier School: 162 (Anish Mhatre 39; Darshan Rathod 4-42) by 26 runs; Podar International CBSE, Powai: 53 (Yuvan Sharma 7-15) lost to General Education Academy, Chembur: 54/0 (Aarush Kolhe 32*) by 10 wickets

SPORTS CAFE

Hardik, Waard FIH players of the year

Lausanne: Following a vote by an Expert Panel, National Associations - represented by their respective national teams' captains and coaches - fans and media, Xan de Waard (Netherlands) and Hardik Singh (India) have been elected 2023 FIH Players of the Year! While India's Savita and Dutch goalkeeper Pirmir Blaak won the FIH Goalkeepers of the Year awards, the awards for FIH Rising Stars went to Teresa Lima (ESP) and Gaspard Xavier (FRA). China women's head coach Alyson Annan and Germany men's head coach, Andre Henning won the FIH Coaches of the Year awards, while Ayanna McClean (Trinidad-and-Tobago) and Ben Gontgen (Germany) were awarded with the FIH Umpires of the Year.

Girona back on top of Spanish league

Madrid: Girona returned to the top of the Spanish league after a comprehensive 3-0 win over mid-table Alaves. The result lifted Girona two points ahead of Real Madrid at the top of La Liga and nine clear of third-place Barcelona. Striker Artem Dovbyk scored two goals and winger Yan Bueno Cuoto dazzled on the right wing as Girona was far superior. Alaves has gone 24 matches away from home without a win, the worst such run in the club's history. The surprise title contender took the lead midway through the first half when Dovbyk was on hand to nod home a rebound after Antonio Sivera could only parry Cuoto's shot. Cuoto was involved again four minutes before halftime when the tricky winger fed Portu, who spun and rifled in a low shot.

Atalanta hammers Salernitana

Rome: Atalanta recovered from conceding an early goal to score four times in the second half and hammer Salernitana 4-1 in Serie A. The result lifted the team from Bergamo into seventh place, a point behind Fiorentina and Napoli. Salernitana remained on the bottom. Salernitana came into the game with the worst away record in the league, having collected just two points from seven games and scoring a meager four goals. But it threatened to end that appalling record with an early goal. After 10 minutes, Lorenzo Pirola snuck in between two defenders to head home a deep cross from the right. However, the home side moved up a gear in a tremendous second half. Luis Muriel equalized with a spectacular volley after 47 minutes and five minutes later Atalanta was ahead when Mario Pasalic cheekily slotted the ball between a defender's legs and past the unsuspected keeper.

Marcelo, Felipe Melo key to Fluminense

Jeddah (Saudi Arabia): The wily guile of defender Marcelo won the penalty that helped send Fluminense's veteran team to the Club World Cup final after beating Al Ahly 2-1. Marcelo's fine footwork at the edge of the Al Ahly penalty area teased forward Percy Tau into the tackle that put Jhon Arias on the spot to convert a 71st-minute penalty. Fluminense sealed victory in the 90th, when substitute John Kennedy scored with a curling left-foot shot. The Brazilian club will play Manchester City or Urawa Red Diamonds in the final on Friday, trying to give South America just a second Club World Cup title in 17 years.

Barnes sparks Raptors over Hornets

Toronto: Toronto Raptors forward Scottie Barnes scored 22 points, grabbed a career-high tying 17 rebounds and dished out seven assists in a 114-99 victory over a depleted Charlotte Hornets on Monday night. The Hornets were missing four starters, including All-Star guard LaMelo Ball to an ankle injury. Big man Mark Williams and forwards Gordon Hayward and Miles Bridges were also unavailable, with Bridges having been denied entry at the Canadian border due to personal legal issues, reports Xinhua. Despite the absences, Charlotte led for most of the game, holding an 81-79 lead going into the fourth quarter.

KICKSTARTING A NEW ERA

FIFA's ambitious plan to rival Premier League and Champions League

AP / Geneva

A 32-team World Cup for clubs is FIFA's big play to change the face of soccer.

If successful, it could follow the English Premier League and Champions League as one of the most popular and lucrative sports competitions in the world, generating billions of euros (dollars). Conversely, it could spark a backlash from players and coaches, who already complain about the congested match calendar.

"I am not against new competitions, I am against the lack of time to recover year by year. This should change," Manchester City manager Pep Guardiola said on Monday, in Jeddah, Saudi Arabia, where they aim to win the last Club World Cup before it is radically rebooted.

World players' union FIFPRO went further after FIFA announced the dates of the first edition of the expanded tournament, which will be



32 Team tournaments
12 European
06 South American
04 Asia & Africa
04 North and Central America and the Caribbean

"Clubs play a fundamental role in world football, and the Club World Cup will be a major milestone in providing clubs from all confederations with a fitting stage on which to shine at the highest level of the game"

— Gianni Infantino, FIFA President

top players face three straight years of major competitions during the usual off-season, given the European Championship and Copa America are being staged in 2024 and the next World Cup is in 2026.

It is planned that the Club World Cup will be held every four years after 2025. "Clubs play a fundamental role in world football, and the Club World Cup will be a major milestone in providing clubs from all confederations with a fitting stage on which to shine at the highest level of the game," FIFA President Gianni Infantino said.

hosted by the United States from June 15 to July 13, 2025.

"The extreme mental and physical pressures at the pinnacle of the game is the principal concern of players with multiple club and national

team competitions, leading to exhaustion, physical injuries, mental health issues, diminished performance, and risks to career longevity," FIFPRO said. On Sunday, FIFA said the dates would be "harm-

nously aligned with the international match calendar" to ensure sufficient rest for players ahead of the start of domestic leagues.

But a significantly expanded tournament in 2025 means

Ebenyo, Kebede break records

FPJ NEWS SERVICE / Kolkata

History was rewritten at the Tata Steel Kolkata 25K as Daniel Simiu Ebenyo from Kenya and Ethiopian Sutume Asefa Kebede shattered event records in the men's and women's categories, setting a scorching pace to finish with timings of 1:11:13 and 1:18:47, making them the new "World Bests" for a standalone 25K race, here recently.

Though the 25K isn't officially recognised for world records, the previous bests were held by Dennis Kimetto (1:11:18, 2012) and Mary Jepkosgei Keitany (1:19:53, 2010), both from Kenya.

Ebenyo and Kebede claimed victory and a winner's cheque of \$7500 plus a \$3000 bonus each in the \$10,000 prize money race. Ebenyo's pace kept him ahead of the competition, with Vic-



tor Kipruto Togom (Kenya) in second place and Tesfaye Demeke (Ethiopia) in third, both breaking the previous event record.

The duel between Ebenyo and Togom kept spectators on the edge of their seats, as they raced neck-to-neck, with Ebenyo breaking away after the 19K mark to secure his solo victory. Ebenyo's remarkable performance follows in the footsteps of his compatriot Eliud Kipchoge, who

clocked 1:11:08 at 25K en route to his historic victory in the Berlin Marathon. In an emotional post-win statement, Ebenyo attributed his success to divine grace and dedicated the victory to his girlfriend for her unwavering support.

On the women's front, Ethiopian Sutume Asefa Kebede outpaced her teammate Yalemzerf Yehualaw, the half-marathon world champion, to win the bronze medalist in 2020.

Opener Anikit steers Bhosale CA to victory

FPJ NEWS SERVICE / Mumbai

Opening batsman Anikit Mhatre smashed an 82-balls 96 runs (14 boundaries) to steer Bhosale Cricket Academy to a convincing 42-run win against Mumbai Cricket Club A; in a boys' under-12 league match of the MCC Talent Search Cricket Tournament 2023-2024, organized by JSF (Jwala Sports Foundation) and played at the Air India ground, Kalina on Monday.

Brief scores: Bhosale CA 177 for 4, 25 overs (Anikit Mhatre 96 (82-balls, 14x4s), Kanha Upadhaya 27, Dirghayu Desai 26; Aayan Ghodke 2/23) beat Mumbai Cricket Club A 135 for 5, 25 overs (Agastya Kashkar 60 (69-balls); C Patil 2/27). Bhosale CA won by 42 runs.

Lakshdham athletes grab the limelight



FPJ NEWS SERVICE / Mumbai

Lakshdham School's track stars showcased their dominance in the hurdles event at the Mumbai Schools Sports Association inter-school athletics championship at the University ground Marine Lines, here on Tuesday.

Results
Girls (80m hurdles)

1. Asmi Joshi (Lakshdham School) 13.22 sec, 2. Aishwarya Borade (Gokuldham School & Jr College), 13.39 sec, 3. Kawya Pulla (Children Academy) 15.95 sec

Boys (80m hurdles): 1. Ronnak Kanjam (Lakshdham School) 13.03 sec, 2. Aadish Punde (Thane Police School) 13.07 sec, 3. Aarav Lathigara (Rustomjee Intl School) 14.22 sec.

Registered Office - TJSB House, Plot No. 85, Road No. 2, Wagle Industrial Estate, Thane (West)-400604. ☎ 022-2587 8500



Ho Recovery Office: Madhukar Bhavan, Recovery Department, 3rd Floor, Wagle Estate Road No.16, Thane (West)-400604. ☎ 022-2583 8500.

PUBLIC AUCTION

TJSB Sahakari Bank Ltd. has initiated recovery action against the following defaulted borrowers through the Authorized Officer of the Bank, appointed under the Securitisation & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (In short "SARFAESI Act 2002") and the rules made there under has issued Demand Notice on 14.09.2022 under section 13(2) of the said Act, to M/s. Regency Coal & Energy Private Limited, through its Directors: i. Mr. Kartik Pravinchandra Vasani, ii. Mrs. Reema Kartik Vasani.

The Borrowers, Mortgagee & Guarantors have not repaid the amount of Rs.6,93,02,663.48 (Rupees Six Crores Ninety Three Lakhs Two Thousand Six Hundred Sixty Three and Paise Forty Eight Only) as on 31.08.2022 with further interest from 01.09.2022 mentioned in the said Demand Notice within stipulated period; hence the Authorized Officer has taken the possession of the immovable property mentioned herein below u/s 13(4) of the said Act.

I, the Undersigned, the Authorized Officer of TJSB Sahakari Bank Ltd., have decided to sell the said property on "AS IS WHERE IS BASIS" without movable assets by inviting Tenders as laid down in prescribed laws.

Name of the Borrower(s) / Mortgagee(s)	Description of Immovable Property
1. M/s. Regency Coal & Energy Private Limited Directors: i. Mr. Kartik Pravinchandra Vasani ii. Mrs. Reema Kartik Vasani ... Borrower & Mortgagee	Flat No. 704, admeasuring on or About 721 Sq. Ft. Carpet Area on the 7 th Floor in the B Wing in the building Known as "GREEN ASH" of "GREEN ASH CO-OPERATIVE HOUSING SOCIETY LTD" that is resting on the piece and parcel of the land bearing City Survey Nos. 29, 29/2, 29/3A, 29/3B, 29/4 to 6, 29/7 to 10, 29/11 to 19, 32(P), 61/7, 61/7A, 61/7B, 61/7C, 61/8 situated at Vasant Garden, off LBS Marg, Village Mulund (W), Tal. Kurla, Dist. Mumbai, within the local limits of the Municipal Corporation of Greater Mumbai and within the registration district and sub-district of Mumbai.
2. Mr. Kartik Pravinchandra Vasani ... Borrower, Guarantor & Mortgagee	
3. Mrs. Reema Kartik Vasani ... Borrower, Guarantor & Mortgagee	
4. Mr. Devang Pradeep Bhatte ... Guarantor	
(HO RECOVERY DEPT.) Loan Ac Nos. 1/CCR-2262, 1/FITLR-1, 1/PRLNR-411, 1/SSR-200945, 1/PSLNR-856 & 1/PSLNR-857	
Place of Auction: TJSB Sahakari Bank Ltd., Madhukar Bhavan, Recovery Department, 3 rd Floor, Wagle Industrial Estate, Road No.16, Thane (West)-400604.	Reserve price: Rs. 1,62,00,000.00 EMD Amount: Rs. 16,20,000.00
Date and time of inspection of property	02.01.2024 between 11:00 A.M. To 2:00 P.M.
Date and Time of Auction of Property	05.01.2024 at 11:30 A.M.

TERMS & CONDITIONS:

- The offer to be submitted in a sealed envelope super scribed, "Offer for purchase of Immovable property i.e. Flat No.704 of Mr. Kartik Pravinchandra Vasani & Mrs. Reema Kartik Vasani" and bring/send the said offer sealed cover envelope at the above-mentioned venue on or before 04.01.2024 before 5.00 P.M. by the prospective bidder & EMD amount to be transfer by DD/Pay Order in favour of TJSB Sahakari Bank Ltd., payable at Mumbai or RTGS to Account No. 00199520000001, IFSC Code TJSB0000001 on or before 04.01.2024 before 5.00 P.M.
- Offers so received by the undersigned will be opened and considered on 05.01.2024 at the above-mentioned venue at 11:30 A.M.
- The undersigned reserves his right to accept or reject any offer and/or modified to cancel and/or postpone the Auction.
- The Undersigned hereby informs to the Borrower/ Mortgagee(s), and/or legal heirs, Legal representative(s) (whether known or unknown), executor(s), administrator(s), successor(s) and assignee(s) of the respective borrower(s)/ Mortgagee(s) (since deceased) or absconding, as the case may be, to pay entire dues within 15 days from the date of the notice; otherwise Authorized officer shall proceed to sell the secured asset mentioned herein above in accordance with the Rule 8(5) of Security Interest (Enforcement) Rules, 2002.
- All or any such person(s) having any share, right, title, benefit, interest, claim, or demand in respect of the said property or to any part thereof by way of sale, allotment, exchange, mortgage, let, sub-let, lease, lien, charge, maintenance, license, gift, inheritance, share, possession, easement, trust, bequest possession, assignment or encumbrance of whatsoever nature or otherwise are requested to intimate to the undersigned in writing at the address mentioned above of any such claim accompanied with all necessary and supporting documents within 07 days from the date of publication hereof, failing which transaction shall be completed without reference to such claim, and any such person shall be deemed to have waived of his rights and the same shall not be binding on TJSB Sahakari Bank Ltd.
- Tender forms along with the terms and conditions sheet will be separately available with office of Authorized Officer at the cost of Rs. 100/- Plus Rs. 18/- GST Total Rs. 118/- (Contact No. 8422918084/8422936872/9323220042/022-2583 8582/594/752).
- The Auction will be finalized by the bank only. The bank does not authorize any other person or agency for the said auction.

This Publication is also 15 days' notice to the Borrower/Mortgagee/Guarantors of the above said loan accounts.
Sd/-
(AUTHORISED OFFICER)
Under SARFAESI Act, 2002
Date : 20.12.2023
Place : Thane.
For & on behalf of TJSB Sahakari Bank Ltd.

NOTICE



EDELWEISS FINANCIAL SERVICES LIMITED
CIN: L99999MH1995PLC094641
Regd. Office: Edelweiss House, Off C.S.T. Road, Kalina, Mumbai - 400098.
Tel: +91 22 4079 5199

Website: www.edelweissfn.com E-mail: efs.shareholders@edelweissfn.com

TRANSFER OF EQUITY SHARES OF THE COMPANY TO THE INVESTOR EDUCATION AND PROTECTION FUND AUTHORITY

Notice is hereby given to the Members of Edelweiss Financial Services Limited (the Company) that in accordance with the provisions of Sections 124, 125 and other applicable provisions, if any, of the Companies Act, 2013, (the Act) and the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules 2016, (the Rules) and the Circulars, Guidelines and instructions issued thereunder from time to time by the Investor Education and Protection Fund Authority (IEPFA), the Ministry of Corporate Affairs (the MCA), the Equity Shares in respect of which dividend amount has remained unpaid or unclaimed for a period of seven (7) consecutive years are required to be transferred by the Company to the Beneficial Owner/Demat Account of the IEPFA.

As per the requirements set out in the Act and the Rules, the Company has communicated individually to the concerned Shareholders at their address / e-mail address as available with the Depository(ies)/Depository Participant(s)/Registrar & Transfer Agent of the Company whose dividend amount has remained unpaid or unclaimed for a period of seven (7) consecutive years and consequently whose Equity Shares are liable to be transferred by the Company to IEPF Authority with a request to take appropriate actions in the matter.

The details of the Shareholders including their unpaid /unclaimed Dividends and the Equity Shares liable to be transferred to the Beneficial Owner / Demat Account of IEPFA is available on the website of the Company at www.edelweissfn.com, which shall also be regarded and shall be deemed to be an adequate notice for the purpose of transfer of Equity Shares by the Company to IEPFA pursuant to the provisions of the Act and the Rules. The Shareholders are requested to verify the details of their unpaid / unclaimed Dividends and the Equity Shares liable to be transferred to IEPFA on the website of the Company.

The Shareholders who have not claimed their dividends for a period of seven (7) consecutive years and whose dividends is unpaid / unclaimed are advised and requested to claim such unpaid / unclaimed dividends by making an application and providing supporting documents for the purpose either to the Company at the above stated address /e-mail ID or to the Registrar & Transfer Agent of the Company at M/s. Link Intime India Private Limited (Unit: Edelweiss Financial Services Limited), C- 101, 247 Park, LBS Marg, Vikhroli (West), Mumbai - 400083, e-mail : rnt.helpdesk@linkintime.co.in (RTA) by February 19, 2024.

The Shareholders are also requested to claim their unpaid /unclaimed Interim Dividend for the financial year 2016-17 and onwards before the same is transferred by the Company to IEPFA on respective due date. In case any unpaid / unclaimed dividend is disbursed, paid or credited during / out of the aforesaid period of seven (7) consecutive years, then such Equity Shares will not be transferred to the IEPF Authority. In case the Company / the RTA does not receive any application in this regard, we shall proceed to transfer the Equity Shares to the IEPFA without any further reference, notice or intimation to the shareholder in accordance with the provisions of the Act and the Rules.

Please note that after the transfer of the unpaid /unclaimed dividend amount and / or the Equity Shares by the Company to IEPFA, no claim shall lie against the Company in respect of such unpaid / unclaimed dividend amount and /or the Equity Shares transferred by the Company to the IEPFA and all subsequent cash and non-cash corporate benefits such as bonus shares, dividend etc. which may accrue in relation to the Equity Shares which are transferred to the IEPFA shall also be credited to IEPFA. However, in accordance with the provisions of the Act and the Rules, the concerned Shareholders may claim their unpaid /unclaimed dividend and /or the Equity Shares so transferred by the Company to the IEPFA including the benefits accruing on such Equity Shares, if any, from the IEPFA by making an online application in Form No. IEPF - 5 in accordance with and after following the procedure prescribed in the Rules which is available at the website of IEPFA at www.iepf.gov.in.

For any queries, clarification or information on this matter, the Shareholders are requested to write to the Company / the RTA of the Company at the above stated address / e-mail IDs.

Yours faithfully,
For Edelweiss Financial Services Limited
Sd/-
Tarun Khurana
Company Secretary

Mumbai
December 19, 2023

Government of India

Ministry of Finance, Department of Financial Services
Mumbai Debt Recovery Tribunal No. 1
2nd Floor, MTL Bhavan, Colaba Market, Colaba, Mumbai - 400005

Exhibit - 8
Next Date: 30/01/2024

Recovery proceeding No.06/2021

Standard Chartered Bank Applicant
V/s Defendants

1.Shakti Kirana Stores & ANR

Demand Notice

In view of the recovery Certificate issued against you in Original Application No. 104 of 2016 passed by the Hon'ble Presiding officer DRT-1, Mumbai, a sum of Rs 19,34,845.82/- (Nineteen Lakh Thirty-Four Thousand Eight Hundred and Forty-Five Rupees and Eight Two paise) with interest and other costs is due against you.

You are hereby called upon to deposit the above sum within 15 days of the Receipt of the Notice, failing which recovery shall be made in accordance with law.

In addition to the sum aforesaid you will be liable to pay

a) Such interest as is payable for the period commencing immediately after this notice of the execution.

b) All Costs, charges and expenses incurred in respect of the service of this Notice and other process that may be taken for recovering the amount due.

Given under my hand and seal this 7th day of Aug. 2023

ASHU KUMAR
Recovery Officer
DRT 1 Mumbai
Sd/-
Registrar



To,

- 1.Shakti Kirana Stores
Opp Shakti Ganesh Mandir
Near. Pet Oxford School, Subhash Nagar
Colony, Ulhasnagar, Thane -421003
- And also, at: Subhash Nagar, Room No. C-220, Punjabi Colony, Near Shakti Kirana Stores, Ganapati Mandir, Ulhasnagar Thane-421002
- 2.Sheshkumar Mudaliyar
(Co-Borrower and Proprietor) having
Address at opp. Shakti Ganesh Mandir, Near. Pet Oxford school, Subhash Nagar, Colony, Ulhasnagar Thane 421003
- And also, at: Subhash Nagar, Room No. C-220, Punjabi Colony, Near Shakti Kirana Stores, Ganapati Mandir, Ulhasnagar Thane-421002

FORM 6

INVITATION FOR EXPRESSION OF INTEREST FOR
AHALYA TRADING PRIVATE LIMITED
OPERATING IN TRADING INDUSTRY AT MUMBAI
(Under sub-regulation (1) of regulation 38A of the Insolvency and Bankruptcy
Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Exhibit - 7
Next Date: 30/01/2024

Recovery proceeding No.28 OF 2022

Standard Chartered Bank Applicant
V/s Defendants

1.M/s TCM Logistics Pvt.Ltd & Ors

Demand Notice

In view of the Recovery Certificate issued in Original Application No. 258 of 2017 passed by the Hon'ble Presiding officer DRT-1, Mumbai, an amount of Rs.48,41,465.37/- (Rupees Forty-Eight Lacs Forty One Thousand Four Hundred Sixty Six Rupees And Thirty Seven Paise Only) with interest and other costs is due from you.

You are hereby called upon to deposit the above sum within 15 days of the Receipt of the Notice, failing which recovery shall be made in accordance with law.

In addition to the sum aforesaid you will be liable to pay

a) Such interest at 18.00% as payable for the period commencing immediately after this notice of the execution proceeding.

b) All Costs, charges and Expenses incurred in respect of the service of this Notice and other process that may be taken for recovering the amount due

Given under my hand and seal of this Tribunal on this 13th Day of November, 2023

ASHU KUMAR
Recovery Officer
DRT 1 Mumbai
Sd/-
Registrar



To,

1. M/s TCM Logistics Pvt.Ltd (Borrower)
5/1st Floor Above Meet & Eat Hotel APMC Market -1,
Next to God No. B/11 Phase-II, Sec. 19, Vashi, Navi
Mumbai-400703
2. Mr.Pravin Tharyabhai Joisar (Co-ApPLICANT)
201, Vighanahar Heights, Sec 14 Plot No.5 & 6, Nerul,
Navi Mumbai -400706
3. Mr. Mahesh Tharyabhai Joisar (Co-ApPLICANT)
201 Vighanahar Heights, Sec 14, Plot No.5 & 6, Nerul,
Navi Mumbai -400706
4. Mrs. Hansa Pravinbhai Joisar (Co-ApPLICANT)
201 Vighanahar Heights, Sec 14, Plot No.5 & 6, Nerul,
Navi Mumbai -400706
5. Mrs. Mittal Mahesh Joisar (CO-APPLICANT)
201 Vighanahar Heights, Sec 14, Plot No.5 & 6, Nerul,
Navi Mumbai -400706

UNIVERSITY OF MUMBAI

MUMBAI UNIVERSITY PRESS
M. J. Phule Bhavan (Examinations House),
Vidyanagari, Santacruz (East), Mumbai-400 098

e-Tender Notice No. : MUP/535/2023 dated 16/12/2023

University of Mumbai invites Online e-Tender for implementing the process of Disposal of- 1) Old Records (including Old Examination Forms, Blank Blue Sheets, Old Files etc.) 2) Office Sweeping 3) Press Sweeping 4) Press Cutting 5) Paper Cutting Slips 6) Old News Papers and 7) Assessed Answer-Books (It should be shredded by the Contractor) under the Annual Rate Contract basis for the year 2024 from Reputed & Registered vendors only.

Tender Form Fees	EMD in Rs.	Validity of e-Tender	Prebid Meeting	Technical Bid Opening Date & Time
Rs. 2,000/- (Rs. Two Thousand only)	Rs. 1,50,000/- (One Lac Fifty Thousand Only)	120 days	Date : 29/12/2023 at 15.00 Hrs.	Date : 06/01/2024 at 11.00 Hrs.
Venue: Mumbai University Press, M. J. Phule Bhavan, (Examination House), Vidyanagari, Santacruz (E.), Mumbai - 400 098. Mob.: 8600997115 Email: Press@nu.ac.in				

Schedule for Tenderers :

Tender Download Period: 21/12/2023, 11.00 Hrs. To 05/01/2024, 15.00 Hrs.

